

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 4102**  
ANSWERED ON 30/03/2026

**SCHOLARSHIPS FOR MINORITIES**

4102. DR. JOHN BRITTAS:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the scholarship schemes currently available for the minority students at all stages of education;
- (b) the number of beneficiaries, State-wise;
- (c) the total scholarship amount earmarked and total amount disbursed per annum for minority students during the last five years, State-wise;
- (d) the names and details of scholarship schemes discontinued or merged during the last five years;
- (e) the amount allocated to the Ministry in Budgets, its RE allocation and Actuals during the said period;
- (f) the amounts actually spent by Government during the last five years; and
- (g) the details thereof, year-wise and State-wise?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c): Ministry of Minority Affairs implemented various Scholarship Schemes for minority students, across the country. However, the schemes have not been approved for implementation beyond 2021-22.

Under Central Sector Scheme of Scholarship (CSSS) for College and University Students component of Pradhan Mantri Uchcharat Shiksha Protsahan (PM-USP) Yojana, and Special Scholarship Scheme for Jammu & Kashmir and Ladakh (SSS for J&K and Ladakh) Scholarships are awarded by Ministry of Education for pursuing graduate / postgraduate degree in colleges and universities. These Scholarship Schemes are available for all students including minority students.

The detail of students and amount disbursed under the Scholarship Schemes of Ministry of Minority Affairs is at **Annexure -I**.

(d): Ministry of Minority Affairs through Maulana Azad Education Foundation (MAEF) had implemented Begum Hazrat Mahal National Scholarship Schemes for girls, which has been subsumed with Pre-Matric and Post-Matric Scholarship Schemes for minorities from 2022-23. The Right to Education (RTE) Act, 2009 makes it obligatory for the local Government to provide free and compulsory elementary education (classes I to VIII) to each and every child. Accordingly from 2022-23, Pre-Matric Scholarship Scheme has been restricted only for class IX and X.

(e) to (g): The budgetary details of this Ministry for last five years is at **Annexure-II**.

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**Annexure-I**

(Annexure as mentioned in reply to part (a) to (c) of the Rajya Sabha Unstarred question No. 4102 answered on 30.03.2026 on the subject of “Scholarships for Minorities” asked by Dr. John Brittas)

**Scholarship Sanctioned and funds disbursed under Pre-Matric, Post-Matric and Merit-cum-Means based Scholarship Schemes of Ministry of Minority Affairs**

S.No.	States/Uts	Pre-Matric					
		2020-21		2021-22		2022-23*	
		Scholarship Sanctioned	Amount (In Rs. crore)	Scholarship Sanctioned	Amount (In Rs. crore)	Scholarship Sanctioned	Amount (In Rs. crore)
1	ANDHRA PRADESH	152714	36.4	175563	37.85	8573	3.31
2	TELANGANA	156037	56.6	177571	61.29	9453	4.64
3	ARUNACHAL PRADESH	0	0	0	0	0	0.00
4	ASSAM	250267	90.97	235337	99.98	4706	2.35
5	BIHAR	134270	32.97	175287	49.19	3001	0.61
6	CHHATTISGARH	4308	1.35	4453	1.34	412	0.18
7	GOA	772	0.08	1111	0.11	77	0.01
8	GUJARAT	102873	28.6	89543	25.7	2796	1.24
9	HARYANA	9396	3.58	25011	8.53	994	0.49
10	HIMACHAL PRADESH	1985	0.34	1790	0.3	193	0.04
11	JAMMU AND KASHMIR	466290	96.24	389132	77.67	8402	3.11
12	JHARKHAND	14332	5.17	14146	5.7	683	0.36
13	KARNATAKA	517527	99.74	566291	110.67	47922	15.38
14	KERALA	599692	74.4	634299	78.32	52879	8.27
15	LADAKH	14862	3.93	11884	3.08	292	0.12
16	MADHYA PRADESH	113780	37.93	139638	47.53	8573	4.19
17	MAHARASHTRA	734816	81.65	802121	88.89	35502	4.52
18	MANIPUR	47526	26.29	52432	28.17	4275	3.40
19	MEGHALAYA	14630	3.97	15462	4.42	613	0.31
20	MIZORAM	53129	15.07	60784	18.54	1236	0.77
21	NAGALAND	69053	24.01	77882	28.03	4551	2.60
22	ODISHA	17470	2.92	25620	4.19	700	0.14
23	PUNJAB	447136	70.44	503179	75.57	15748	3.68
24	RAJASTHAN	146296	46.59	188827	55.58	14881	6.44
25	SIKKIM	102	0.03	513	0.1	22	0.01
26	TAMIL NADU	381455	76.96	448485	86.55	49824	13.65
27	TRIPURA	5723	0.87	7109	1.02	391	0.08
28	UTTAR PRADESH	747354	265.24	842938	317.32	40303	19.90
29	UTTARAKHAND	18621	7.4	21812	10.48	556	0.31
30	WEST BENGAL	273	0.2	576	0.14	3	0.00
31	ANDAMAN AND NICOBAR	2796	0.37	3272	0.4	97	0.01
32	CHANDIGARH	1913	0.2	1783	0.18	44	0.01
33	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	275	0.03	318	0.04	9	0.00
34	DELHI	8328	0.88	12302	1.25	546	0.06
35	LAKSHADWEEP	0	0	0	0	0	0.00
36	PUDUCHERRY	3963	1	4318	1.04	319	0.13

\* Scholarship disbursed beyond 2021-22 is of committed liability only as the scheme has not been approved for implementation beyond 2021-22.

S.No.	States/Uts	Post-Matric					
		2020-21		2021-22		2022-23*	
		Scholarship Sanctioned	Amount (In Rs. crore)	Scholarship Sanctioned	Amount (In Rs. crore)	Scholarship Sanctioned	Amount (In Rs. crore)
1	ANDHRA PRADESH	12661	9.69	15216	11.32	3159	2.40
2	TELANGANA	18372	14.63	20843	16.8	1736	1.48
3	ARUNACHAL PRADESH	0	0	0	0	0	0.00
4	ASSAM	30456	24.78	49106	51.34	254	0.15
5	BIHAR	43512	18.12	19642	9.55	1455	0.81
6	CHHATTISGARH	2198	1.27	2744	1.54	786	0.45
7	GOA	349	0.21	458	0.27	84	0.05
8	GUJARAT	21289	11.6	23519	12.82	4353	2.50
9	HARYANA	5194	3.31	7824	4.58	1206	0.74
10	HIMACHAL PRADESH	500	0.24	637	0.29	157	0.08
11	JAMMU AND KASHMIR	53725	30.38	47574	27.47	5722	3.28
12	JHARKHAND	5918	2.99	5494	3.41	761	0.49
13	KARNATAKA	55081	34.24	73830	43.98	17262	10.88
14	KERALA	67583	31.8	74271	37.55	15787	8.67
15	LADAKH	1593	0.91	905	0.5	63	0.03
16	MADHYA PRADESH	20430	13.6	23622	16.13	5255	3.59
17	MAHARASHTRA	47333	23.02	42110	20.97	7137	3.83
18	MANIPUR	4497	3.82	4629	3.93	701	0.57
19	MEGHALAYA	7254	4.88	5306	3.63	614	0.42
20	MIZORAM	1144	0.85	1702	1.34	192	0.15
21	NAGALAND	6029	4.88	6421	5.45	1272	1.12
22	ODISHA	3146	1.91	4030	2.4	779	0.44
23	PUNJAB	53450	27.66	55430	29.96	7570	3.59
24	RAJASTHAN	27404	19.39	30012	21.26	7256	5.17
25	SIKKIM	85	0.04	289	0.15	35	0.02
26	TAMIL NADU	44319	24.79	52409	29.18	14056	8.23
27	TRIPURA	1004	0.63	1766	1.21	226	0.14
28	UTTAR PRADESH	4646	3.37	5296	3.85	24639	18.31
29	UTTARAKHAND	114388	81.22	134433	100.24	729	0.52
30	WEST BENGAL	5184	5.49	6548	7.09	812	0.97
31	ANDAMAN AND NICOBAR	278	0.1	295	0.1	44	0.01
32	CHANDIGARH	123	0.05	117	0.05	6	0.00
33	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	57	0.02	78	0.03	12	0.00
34	DELHI	3518	1.08	2908	0.86	372	0.12
35	LAKSHADWEEP	0	0	0	0	0	0.00
36	PUDUCHERRY	596	0.33	629	0.33	115	0.07

\* Scholarship disbursed beyond 2021-22 is of committed liability only as the scheme has not been approved for implementation beyond 2021-22.

S.No	States/Uts	Merit-cum-Means based Scholarship					
		2020-21		2021-22		2022-23*	
		Scholarship Sanctioned	Amount (In Rs. crore)	Scholarship Sanctioned	Amount (In Rs. crore)	Scholarship Sanctioned	Amount (In Rs. crore)
1	ANDHRA PRADESH	4	0.01	3	0.01	1	0
2	TELANGANA	1808	4.43	2118	5.54	957	2.51
3	ARUNACHAL PRADESH	0	0	0	0	0	0
4	ASSAM	7216	19.08	9287	26.93	1263	3.66
5	BIHAR	7933	20.85	6733	17.66	2876	7.49
6	CHHATTISGARH	6	0.02	7	0.02	5	0.01
7	GOA	441	1.28	516	1.42	265	0.66
8	GUJARAT	376	1.04	295	0.77	111	0.24
9	HARYANA	116	0.29	50	0.13	25	0.06
10	HIMACHAL PRADESH	2722	6.47	2731	6.54	1006	2.51
11	JAMMU AND KASHMIR	772	2.04	1029	2.71	516	1.42
12	JHARKHAND	32	0.09	51	0.13	20	0.05
13	KARNATAKA	8898	22.14	9392	23.83	2837	7.1
14	KERALA	232	0.59	685	1.94	263	0.83
15	LADAKH	22510	56.59	22161	55.79	9727	24.66
16	MADHYA PRADESH	29630	80.81	32790	89.8	19890	55.01
17	MAHARASHTRA	130	0.3	81	0.22	9	0.05
18	MANIPUR	0	0	0	0	0	0
19	MEGHALAYA	2216	6.53	2530	7.3	1263	3.69
20	MIZORAM	2187	7.14	2335	7.74	907	3.11
21	NAGALAND	282	0.81	338	0.94	130	0.39
22	ODISHA	1165	2.63	601	1.51	210	0.52
23	PUNJAB	46	0.11	107	0.23	48	0.1
24	RAJASTHAN	1193	3.01	1258	3.13	569	1.47
25	SIKKIM	392	1.08	466	1.29	178	0.46
26	TAMIL NADU	44	0.09	48	0.12	26	0.06
27	TRIPURA	1829	5.06	1716	4.76	779	2.12
28	UTTAR PRADESH	3173	8.52	2907	7.97	1550	4.31
29	UTTARAKHAND	34	0.05	51	0.08	11	0.02
30	WEST BENGAL	5295	13.48	6856	17.55	3674	9.48
31	ANDAMAN AND NICOBAR	4065	10.8	4757	12.82	1999	5.38
32	CHANDIGARH	7	0.07	8	0.06	5	0.01
33	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	111	0.28	94	0.24	37	0.09
34	DELHI	496	1.44	12387	32.1	5385	13.96
35	LAKSHADWEEP	10154	26.19	658	1.69	288	0.75
36	PUDUCHERRY	4856	14.54	6764	19.9	1600	4.89

\* Scholarship disbursed beyond 2021-22 is of committed liability only as the scheme has not been approved for implementation beyond 2021-22.

**Annexure-II**

(Annexure as mentioned in reply to part (e) to (g) of the Rajya Sabha unstarred question No.4102 answered on 30.03.2026 on the subject of “Scholarships for Minorities” asked by Dr. John Brittas)

<b>Statement showing year-wise allocation and expenditure under Ministry of Minority Affairs</b>														
<b>(Rupees in crore)</b>														
<b>2020-21</b>			<b>2021-22</b>			<b>2022-23</b>			<b>2023-24</b>			<b>2024-25</b>		
<b>BE</b>	<b>RE</b>	<b>Actual</b>	<b>BE</b>	<b>RE</b>	<b>Actual</b>	<b>BE</b>	<b>RE</b>	<b>Actual</b>	<b>BE</b>	<b>RE</b>	<b>Actual</b>	<b>BE</b>	<b>RE</b>	<b>Actual</b>
5029.00	4005.00	3998.56	4810.77	4346.45	4325.24	5020.50	2612.66	837.68	3097.60	2608.93	1032.65	3183.24	1868.18	1396.01